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SLP(Crl.)No. 4024 OF 2002

ITEM No.38

Court No. 6

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 4024/2002

(From the judgement and order dated 06/05/2002 in CRLM 39904/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

ROMESH LAL JAIN

Petitioner (s)

VERSUS

NAGINDER SINGH RANA & ORS.

Respondent (s)

(With Office Report)

Date : 13/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s) M/s Neeraj K.Jain,AK Choudhary,
Ugra Shankar Pd.,Bharat Singh,
Sanjay Singh,Adv.

For Respondent (s)

Mr. Prem Nath Malhotra,Adv.

Mr. Bimal Roy Jad,Adv.
Ms.Sunita Pandit,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....J
.SP2

The case is adjourned for two weeks for filing
rejoinder affidavit.

.SP1

[Naresh Kumar]
Court Master

[VP Tyagi]
Court Master